

RBI/2008-09/489  
RPCD.LBS.CO.BC.No 111/02.13.03/2008-09

June 02, 2009

All SLBC/UTLBC Convenor Banks,  
(As per mailing list)

Dear Sir,

**Sub-Committee of SLBC for Export Promotion**

Please refer to RBI Circular letter [DBOD.IECS.No. 43//04.02.10/2004-05](#) dated September 17, 2004 (copy enclosed) wherein all commercial banks were advised to set up a separate Sub-Committee under State Level Bankers' Committee (SLBC) to discuss exporters' problems in relation to export finance and other bank related issues at the State level..

It is observed that sub-committees are either not been formed at certain States or meetings are not held regularly as per the existing guidelines.

In view of the above, SLBC Convenor banks are advised to set up the Sub-Committee, if not done already, with the members mentioned in the aforesaid DBOD Circular and hold meetings at prescribed intervals for the captioned purpose. They are also requested to ensure that the intimation of the dates of convening forthcoming meetings are communicated to all concerned well in advance so that issues of the export sector are well represented.

Please acknowledge receipt.

Yours faithfully,

(Lily Vadera)  
General Manager

Encls: As above.